

15.47 hrs.

CONSTITUTION (AMENDMENT) BILL*

*(Insertion of New Article 31)**[English]*

PROF. MAHADEO SHIVANKAR (Chimur): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted

PROF. MAHADEO SHIWANKAR: I introduce the Bill.

15.47 1/2 hrs.

CONSTITUTION (AMENDMENT) BILL*

*(Amendment of Article 311)**[English]*

SHRI CHITTA BASU (Barasat): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted

SHRI CHITTA BASU: I introduce the Bill.

15.48 hrs.

ESSENTIAL SERVICES MAINTENANCE (REPEAL) BILL*

[English]

SHRI CHITTA BASU (Barasat): I beg to move for leave to introduce a Bill to repeal the Essential Services Maintenance Act, 1981.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to repeal the Essential Services maintenance Act, 1981."

The motion was adopted

SHRI CHITTA BASU: I introduce the Bill.

[English]

MR. DEPUTY SPEAKER: Shri Prakash Koko Brahmabhatt is absent.

Shri Tej Narain Singh, you were absent when we had called out your name to introduce the Bill. Are you now interested in asking for leave to introduce the Bill?

15.48 1/2 hrs.

FARMERS AND AGRICULTURAL WORKERS BENEFIT FUND BILL*

[English]

SHRI TEJ NARAYAN SINGH (Buxar): I beg to move for leave to introduce a Bill to provide for the constitution of a fund for the benefit of the farmers and agricultural workers.

MR. DEPUTY SPEAKER: The question is: